



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.62/3273/2020

This the 02nd day of December, 2020

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

Dr. Abdul Kabir Dar (Age 50 Years),
 S/o. Sh. Mohd. Abdullah Dar,
 R/o. Chuntipora Handwara, District Kupwara.

...Applicant

Advocate: Mr. Asma Rashid

Versus

1. State of Jammu and Kashmir through Chief Secretary, Government of J&K, Civil Secretariat Jammu/Srinagar;
2. Commissioner/ Secretary to Govt., General Administrative Department, Civil Secretariat, Jammu/Srinagar;
3. Commissioner/ Secretary to Govt., Health and Medical Education Department. Civil Secretariat, Jammu/Srinagar.

...Respondents
 (Advocate: Mr. Amit Gupta, Additional Advocate General)

O R D E R (ORAL)



Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicant does not want to press the T.A.

2. Accordingly, in view of the submission made by the learned counsel for the applicant, the T.A. is dismissed as not pressed.
3. No order as to cost.

(Anand Mathur)
Member (A)

“asvs”

(Rakesh Sagar Jain)
Member (J)